

proposed to be taken in this regard in the near future?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). According to the Rehabilitation and Resettlement Policy of Madhya Pradesh for oustees of Narmada (Indira Sagar) Project-Madhya Pradesh, the land owners and encroachers are to be allotted agricultural lands, free of cost abadi plots to all the oustees including major sons, grant-in-aid, free transportation of personal effects including salvaged dismantled building materials, etc. rehabilitation grant, civil amenities, priority in employment on the project and allied works. The entire work concerning rehabilitation and resettlement of oustees is to be carried out in five phases so as to be synchronous with the progress on the dam work. Under Section 4 & 6 of Land Acquisition Act Notification for 8 villages and Harsud Town has been issued. An Industrial Training Institute for training the landless labourers has been set up. Household survey for 110 villages out of 254 villages has been completed. Rehabilitation plans for 12 villages coming under Phase-I of submergence are under way. For Harsud town also action has been initiated for preparation of plans for a new township near Chandara village in Khandwa.

Expansion of Car Phone Capacity

113. SHRI JANAKRAJ GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether car phone capacity is being expanded; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) The system capacity is being expanded by adding seven more RF carriers to the existing eight RF carriers. There are at present 140 mobile telephones working in Delhi. With this expansion, 130 additional mobile connections could be provided.

New Telephone Connections in Maharashtra and Uttar Pradesh

114. SHRI R. M. BHOYE:
SHRI R. N. RAKESH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under consideration of the Government to lay more telephone cables to provide more telephone connections in the States of Maharashtra and Uttar Pradesh;

(b) if so, the details thereof;

(c) the funds allocated for the purpose; and

(d) the names of the places in these States where the STD facility has not been provided so far?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) and (c). Underground Telephone Cables to be laid and funds provided for the purpose in the year 1990-91 for these two states is given below:-